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TUESDAY, MARCH 22, 2022

[SAKA 1944

PART IV—Bills introduced in the West Bengal Legislative Assembly; Reports of Select Committees presented or to be presented to that Assembly; and Bills published before introduction in that Assembly.

**GOVERNMENT OF WEST BENGAL**

**LAW DEPARTMENT**

**Legislative**

**NOTIFICATION**

No. 266-L.— 22nd March, 2022.—The Governor having been pleased to order, under rule 66 of the Rules

of Procedure and Conduct of Business in the West Bengal Legislative Assembly, the publication of the following Bill, together with the Statement of Objects and Reasons which accompanies it, in the *Kolkata Gazette*, the Bill and the Statement of Objects and Reasons are accordingly hereby published for general information:—

**Bill No. 6 of 2022**

**THE WEST BENGAL CEMENT CONTROL  
(REPEALING) BILL, 2022.**

**A  
BILL**

*to repeal the West Bengal Cement Control Act, 1948.*

WHEREAS it is expedient to repeal the West Bengal Cement Control Act, 1948;

It is hereby enacted in the Seventy-third Year of the Republic of India, by the Legislature of West Bengal, as follows:—

1. (1) This Act may be called the West Bengal Cement Control (Repealing) Act, 2022.

West Ben. Act  
XXVI of 1948.

*The West Bengal Cement Control  
(Repealing) Bill, 2022.*

*(Clause 2.)*

(2) It shall come into force on such date as the State Government may, by notification in the *Official Gazette*, appoint.

Repeal of West  
Ben. Act XXVI of  
1948.

2. The West Bengal Cement Control Act, 1948, is hereby repealed.

**STATEMENT OF OBJECTS AND REASONS.**

The State Law Commission, West Bengal, recommended the repealing of the West Bengal Cement Control Act, 1948 (West Ben. Act XXVI of 1948), on the ground that the said Act has already become obsolete due to efflux of time.

2. The Bill has been framed with the above object in view.

3. There is no financial implication involved in giving effect to the provision of the Bill.

KOLKATA:  
*The 22nd March, 2022.*

RATHIN GHOSH,  
*Member-in-charge.*

By order of the Governor,

PARTHA SARATHI SEN,  
*Secy. to the Govt. of West Bengal,  
Law Department.*